

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** - Nomination of Additional Director FAC Director, Telanagana State Judicial Academy, Secunderabad and Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad to participate in the Academic Programme No.P-1224 on the subject of **“Training of Trainers for State Judicial Academy”** scheduled to be held from 03.04.2020 to 05.04.2020 at National Judicial Academy, Bhopal - Relief Arrangements - **ORDERS - ISSUED.**

- READ:**
1. Letter No.NJA/Reg/Ac.Prog/2019-2020/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
  2. Letter No.NJA/Dir/NJAC/2020/968, dated 22.02.2020, from the Director, National Judicial Academy, Bhopal.
  3. High Court's letter ROC.No.682/SO/2019, dated 28.02.2020.

**ORDER ROC.No.916/2020-B.SPL., DATED:02.03.2020**

**The High Court is pleased to pass the following Orders:**


The Addl. Director FAC Director, Telangana State Judicial Academy, Secunderabad and Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1224 on the subject of **“Training of Trainers for State Judicial Academy”** scheduled to be held from 03.04.2020 to 05.04.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court's Letter 3<sup>rd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>OFFICERS PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR ACADEMIC PROGRAMME.</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI CH.K.BHUPATHI,</b> Additional Director FAC Director, Telangana State Judicial Academy, Secunderabad.	Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
2.	<b>SRI D.RAMAKANTH,</b> Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.	Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.

The officers mentioned in column number 3, will be in charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 03.04.2020 to 05.04.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Academic Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in> The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  2. **The nominated officers are entitled only for actual journey time.**

  
**REGISTRAR (VIGILANCE)**

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Additional Director, Telangana State Judicial Academy, Secunderabad.
6. The Senior Faculty Member-I, Telangana State Judicial Academy, Secunderabad.
7. The Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.
8. The Pay and Accounts Officer, Hyderabad.

9. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell.           |                     |                     |

High Court for the state of Telangana.

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